

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.324 of 2013
& IA-423 of 2013

Dated : 5th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shree Renuka Sugars Ltd. ...Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan
Mr. Kush Chaturvedi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

ORDER

As agreed by the Learned Counsel for the parties, post the matter on
25.11.2014 before Court-II.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js